

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3515
ANSWERED ON:22.12.2004
COMPLIANCE OF DOPT ORDER
Majhi Shri Parsuram;Marndi Shri Sudam

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether DOPT order No. 36014/1/2001-Estt. (Res) dated 25.8.2003 is being followed strictly to notify vacancies by all concerned and their Departments/Office Undertakings/Corporations etc.;
- (b) if so, the details thereof, Ministries/Departments/undertakings-wise;
- (c) if not, the reasons therefor; and
- (d) the steps taken for compliance of the said order?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

(a), (b), (c) & (d): Information on the subject is not centrally maintained.